

**Annexure-1**

**Name of the corporate debtor: Drake & Scull Water & Energy India Pvt. Ltd; Date of commencement of CIRP: 30-10-2018 ; List of creditors as on: 13-11-2019**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	RBL Bank Limited	L65191PN1943 PLC007308	13-Nov-18	28,81,25,779	28,81,25,779	Secured	28,81,25,779	28,81,25,779	NO	50.03	-	-	-	-	
2	Axis Bank	L65110GJ1993P LC020769	13-Nov-18	28,77,83,590	28,77,83,590	Secured	28,77,83,590	28,77,83,590	NO	49.97	-	-	-	-	
	Total			57,59,09,369	57,59,09,369					100					